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दिल्ली विधिज्ञ परिषद्  
**BAR COUNCIL OF DELHI**  
(Statutory Body Constituted under the Advocates Act, 1961)  
2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

Ref. No. : 449/Gen/SF/2023

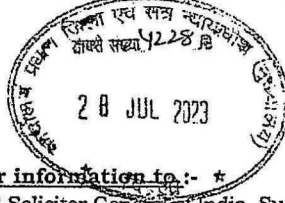
Dated : 18.07.2023

**NOTIFICATION**

It is hereby notified for general information that pursuant to the Order dated 06.05.2023 passed by the Enrolment Committee, Bar Council of Delhi, the which was confirmed by the Bar Council of Delhi in its meeting held on 26.05.2023, licence to practice of Mr. Pravesh Kumar, (D/974/2019), R/o RZ-102, Shiv Nagar, New Roshan Pura, Najafgarh, New Delhi-110043 has been suspended from practice as an Advocate in or before any Court of Law for a period of 1 (one ) year from date of order w.e.f. today i.e. 18.07.2023 to 17.07.2024, on finding him guilty of gross professional misconduct and other misconduct. It is pertinent to mention here that in pursuant to order dated 06.05.2023 you have failed to deposit a sum of Rs.20000/- which was imposed on you by the Enrolment Committee, Bar Council of Delhi.

This has emanated from the Complaint No. 251/2018 titled Ms. Babita Vs. Mr. Pravesh Kumar, Advocate.

Gen. Secy.  
Pr. Secy.  
28/7/23



Col. Arun Sharma (Retd.)  
Secretary



Copy forwarded for information to :- \*

1. The 1<sup>st</sup> Additional Solicitor General of India, Supreme Court of India, New Delhi.
2. The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi
3. The Secretaries of All Bar Associations, Delhi
4. The Secretaries of All State Bar Councils.
5. The Registrar, Supreme Court of India, New Delhi
6. The Registrar General, High Court of Delhi, New Delhi
7. The Registrar General, All High Courts in India
8. The District & Session Judge, Tis Hazari Courts, Delhi
9. The District Judges in all 8 Districts of Delhi
10. The District Magistrates in all 9 Districts of Delhi
11. The Secretary, Ministry of Law, Justice & Co. Affairs, New Delhi
12. Mr. Pravesh Kumar, R/o o RZ-102, Shiv Nagar, New Roshan Pura, Najafgarh, New Delhi-110043. You are directed to submit your original Enrolment Certificate & identity Card issued by the Bar Council of Delhi).
13. Ms. Babita W/o Mr. Pravesh Kumar R/o RZ-182, X-Block, New Roshan Pura, Najafgarh, New Delhi-110043

B.O. : 1-F, Lawyers' Chambers, High Court of Delhi, New Delhi-110 003 Ph.: 011-23387701

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS): DELHI**

No. 27805 - 915 Genl./Misc./Circulation/2023

Dated, Delhi 03/08/2023

Subj- Notification regarding suspension from practicing.

Forwarded a copy of Notification Ref. No. 449/Gen/SF/2023 dated 18/07/2023 and this office bearing diary No. 4228/B dated 28/07/2023 received from the Col. Arun Sharma(Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049 (Copy of the Notification enclosed), to be circulated for information to :-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi (except Central-District).
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka courts, Delhi.
3. All the Ld. Judicial Officers posted In Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for Information.

03/08/2023

(RAKESH PANDIT)  
Officer In-Charge, General Branch, Central  
Additional District & Sessions Judge,  
Tis Hazari Courts Delhi

Encl. As above